

(To be published in the gazette of India extraordinary part-1 section-1)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Public Notice No. 60/2015-2020
New Delhi, Dated 15th February, 2018

Subject: Amendments/Corrections in Table 2 of Appendix 3B Foreign Trade Policy 2015-20

In exercise of powers conferred under paragraph 1.03 of the Foreign Trade Policy 2015-2020, the Director General of Foreign Trade hereby makes the following Amendments/Corrections/ in Table 2 of Appendix 3B (notified through Public Notice No.02/2015-20 dated 01.04.2015 and amended till date). The changes under this Public Notice shall be applicable for exports w.e.f. 01.01.2017:

2. The following entries are incorporated in the Table 2 of Appendix 3B to provide coverage to the items which were covered under ITC (HS) 2012.

MEIS Sl.No	ITC HS Code as per ITC(HS) 2017 in Appendix 3B Table 2	Description in Appendix 3B, as per ITC(HS) 2017	MEIS Rate
8014	03057200	Fish Heads, Tails And Maws	5
8015	03074920	Other: Whole Squids	5
8016	03074930	Other: Squid Tubes	5
8017	03074990	Other	5
8018	44219190	Other	5

3. The following entries in Table 2 of Appendix 3B are corrected as below:

Existing Sl.No. in Table 2 of Appendix 3B as on date	Existing ITC (HS) Code in Table 2 of Appendix 3B as on date	Existing product Description in Table 2 of Appendix 3B as on date,	Corrected ITC (HS) Code w.e.f 01.01.2017	Corrected Product Description w.e.f. 01.01.2017
457	11061000	Of the dried leguminous vegetables of heading 0713 (excluding of Guar seeds)	11061090	Of the dried leguminous vegetables of heading 0713 (excluding of Guar seeds)
1726	30044020	Caffeine and Salts thereof	30044920	Caffeine and salts thereof
4264	63029100	Of cotton	63029190	Of cotton

4. The existing entries at Sl.No.2777, 2779, 2780, 2781 and 2782 in Table 2 of Appendix 3B are deleted since the 8 digit tariff lines pertaining to these entries are already covered for benefits under entries at Sl.No.2776 and 2778.

5. The date of claim period for the above items shall be reckoned from the date of issue of this Public Notice.

Effect of Public Notice:- Certain amendments/corrections have been made to Table 2 of Appendix 3B of FTP 2015-20 to align them with the ITC(HS) codes 2017 for exports made w.e.f. 01.01.2017.



(Alok Vardhan Chaturvedi)
Director General of Foreign Trade
E-mail: dgft@nic.in